

is Rs. 450 up to 50 standard acres and Rs. 350 for the remaining standard acres.

**SHRI M. VALIULLA:** May I know whether all the claims have been disposed of, or whether there are any claims still outstanding?

**SHRI MEHR CHAND KHANNA:** The number of claims under the land scheme is 5 lakhs, and we have paid compensation to round about 275,000 to 280,000 since the scheme's implementation.

**SHRI M. VALIULLA:** The provisional payment was Rs. 350 per acre pending finalisation, and then more amount should have been given.

**SHRI MEHR CHAND KHANNA:** The position is not fully appreciated by my hon. friend. In Punjab and Pepsu we have got 70 lakh acres of land, and the land has been standardised. It is being given to displaced persons in lieu of compensation for the land left in West Pakistan. It is only in those cases where we cannot give land for land, cash compensation is paid.

**SHRI N. R. MALKANI:** Did the Bakshi Tekchand Committee take into consideration the urgent representations made by Sindhi cultivators?

**SHRI MEHR CHAND KHANNA:** The scheme applies to everybody, whether they are Sindhis or non-Sindhis.

**SHRI N. R. MALKANI:** My question was whether they took that into consideration or not.

**SHRI MEHR CHAND KHANNA:** The land is standardised according to a set formula, and the standardisation applies equally to Punjabis, Sindhis, Bahawalpuris, Baluchis and N.W.F.P. men.

**श्री रम सहय :** क्या मिनिस्टर महोदय यह बात की कृपा करेगे कि पाकिस्तान

जम्मू काश्मीर के तथाकथित आज़ाद काश्मीर के हिस्से से कितने लोग हिन्दुस्तान में आए ह ?

**श्री महर चन्द खन्ना :** हां, आए हुए हैं काफी तादाद में। डेढ़-दो लाख के करीब हैं।

**श्री राम सहाय :** मेरा निवेदन है कि क्या पाकिस्तान के इलाके से आए हुए काश्मीरियों को जो सूहलियतें दी जा रही हैं व क्या उससे मुह्तलिफ है। जहां तक हमारे रिजर्व एंड रिहैबिलिटेशन विभाग का ताल्लुक है ?

**श्री मेहर चन्द खन्ना :** किसी किस्म का डिस्क्रिमिनेशन नहीं है। लेकिन जहां तक कम्पेन्सेशन का सवाल है, हम कम्पेन्सेशन उसी इलाके के लोगों को देते हैं जो पाकिस्तान से आए हैं। लेकिन जिसका आप जिक्र कर रहे हैं वह तो हमारा अपना हिस्सा है इसलिए कम्पेन्सेशन का तो सवाल ही नहीं उठ सकता।

#### RULES UNDER THE WORKING JOURNALISTS (CONDITIONS OF SERVICE) MISCELLANEOUS PROVISIONS ACT

\*163. **SHRI M. H. SAMUEL:** Will the Minister for LABOUR AND EMPLOYMENT be pleased to state whether the Rules under the Working Journalists (Conditions of Service) and Miscellaneous Provisions Act, 1955 have been finalized?

**THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI):** Yes. The Rules were published in the *Gazette of India Extraordinary*, dated the 27th May, 1957.

**SHRI M. H. SAMUEL:** May I know why editors, correspondents, reporters, and news photographers of news agencies and newspapers have been excluded from the benefits mentioned

in the Chapter with regard to hours of work?

**SHRI ABID ALI:** They are included for gratuity, holidays, leave etc. but with regard to working hours, there is a little change. The representatives of the news agencies have been excluded here but the intention is to include them.

**SHRI NAWAB SINGH CHAUHAN:** I want to put a supplementary to question No. 163.

यह जो ऐक्ट है उसमें वर्किंग जर्नलेस्ट की परिभाषा में रिपोर्टर, कौरे पोइंट आते हैं और जो नहीं आते हैं वे सिर्फ मैनेजिंग स्टाफ और सुपरवाइजरी स्टाफ के लोग हैं। क्या वजह है, आपन इन लोगों को, रिपोर्टों को और कौरेपोइंट को, काम के प्रंटों को बावत रूल्स से निवाज दिया है? क्या यह गैर कानूनी नहीं है?

**श्री अ. द. अ. श.:** मैंने ज्ञा कि जहां तक न्यूज एजेंसी के रिपोर्टों का ताल्लुक है, उनको शामिल करने का रादा है।

\*164. [For answer, vide cols. 1932-33 infra.]

#### DEVELOPMENT PLANS FOR PRAGA TOOLS CORPORATION

\*165. **DR. RAGHUBIR SINH:** Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government are considering any plans for developing the Praga Tools Corporation; and

(b) if so, what new machinery and machine tools are particularly proposed to be manufactured therein?

**THE MINISTER FOR INDUSTRY (SHRI MANUBHAI SHAH):** (a) Yes, Sir.

(b) The Machine Tool Committee has recommended the following types

of machine tools for manufacture by Praga Tools Corporation:—

Capstan Lathes (2½"), Turret Lathes (3½"), Bench Drilling Machines, Pillar Drilling Machines (1" and 1½"), Milling Machines (No. 1) and Bench Lathes.

This programme is under consideration.

**DR. RAGHUBIR SINH:** May I know if this factory is not well-equipped for producing aero engines and if so, whether there is any proposal to undertake the manufacture of aero engines?

**SHRI MANUBHAI SHAH:** This is a machine tool factory and has nothing to do with aero engines. It is not fit for aero engines at all.

**SHRI KISHEN CHAND:** May I know whether this factory had produced a motor car complete in all parts and whether they are taking up the manufacture of that?

**SHRI MANUBHAI SHAH:** No. This factory, as I said, is essentially a machine tool factory now making only capstan lathes, drills and the like. As I said, we are trying to make it diversified according to the programme which I just now narrated.

**SHRI KISHEN CHAND:** May I know whether in the exhibition held at Hyderabad a complete motor car was exhibited as produced by the Praga Tools Corporation?

**SHRI MANUBHAI SHAH:** That is correct, but what used to happen in the past was that every factory tried to attempt far too many things like assembling of cars, motor-cycles, scooters, auto-cycles, bicycles etc. This was one of the adventurous features of many of these concerns. That is why none of them used to be economic. In the new rationalised policy we are trying to see that the diversified production which is germane and indigenous to the parti-